.
Crl.A.No. 971 OF 2000
L.....T.....T.....T.....T.....T.....T.....T.....T....R
ITEM NO.103 COURT NO.9 SECTION IIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO.971 OF 2000@@
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RAMA MANGARUJI CHACHERKAR ... APPELLANT(S)

VERSUS

STATE OF MAHARASHTRA ... RESPONDENT(S)

(With Office Report)

Date: 31/10/2001. This/These matter(s) were called on for hearing today.@@
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CORAM:

HON'BLE MR. JUSTICE U.C. BANERJEE
HON'BLE MR. JUSTICE K.G. BALAKRISHNAN

For Appellant(s) Ms. Aparna Bhat, Adv.

For Respondent (s) Dr. R.B. Masodkar, Adv.
Mr. S.S. Shinde, Adv. for
Mr. S.V. Deshpande, Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I....T.....T.....T.....T.....T....J.
.SP2
Ms. Aparna Bhat, learned counsel appearing for the appellant started her arguments at 3.35 P.M. and concluded at 4.00 P.M. Hearing concluded. Judgment reserved.
.SP1

(K.K. Chawla) (D.D. Jindal)@@
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Court Master Assistant Registrar